

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 25-MAY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 102/CHANDI/2026	A.Y. 2020-2021	[A] HARTEK POWER PRIVATE LIMITED (SGM)	
2	ITA 723/CHANDI/2022	2018-19	[A] M/S JANTA LAND PROMOTERS PRIVATE LIMITED	
3	ITA 532/CHANDI/2024	2010-11	[A] DIWAKAR SAHOONJA	
4	ITA 758/CHANDI/2025	2021-22	[A] KLG JEWELLERS, PATIALA	
5	ITA 849/CHANDI/2025	2018-19	[A] LIVTAR SINGH BAJAJ & CO.	
6	ITA 852/CHANDI/2025	2019-20	[A] LIVTAR SINGH BAJAJ & CO	
7	ITA 898/CHANDI/2025	NOT APPLICABLE	[A] GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST	
8	ITA 1120/CHANDI/2025	2013-14	[A] JASWINDER SINGH	
9	ITA 1121/CHANDI/2025	2014-15	[A] JASWINDER SINGH	
10	ITA 1290/CHANDI/2025	2022	[D] JAGDEEP SINGH	
11	ITA 1127/CHANDI/2025	2016-2017	[A] ANU SHARMA	
12	ITA 1498/CHANDI/2025	2015-16	[A] EASTMAN INTERNATIONAL	
13	ITA 1772/CHANDI/2025	2019-20	[D] JAGDISH SINGH	
14	ITA 1775/CHANDI/2025	2020-21	[A] CHINTPURNI TEMPLE TRUST	
15	ITA 1780/CHANDI/2025	2017-18	[D] GREEN FOODS	
16	ITA 1883/CHANDI/2025	2025-2026	[A] GAURIJA MANDIR SEVA SAMITI	
17	ITA 6/CHANDI/2026	2022-2023	[A] BEE ENN CHARITABLE TRUST TALAB TILLO ROAD NEAR PACCA GHARAT TALAB TILLO JAMMI	
18	ITA 7/CHANDI/2026	2022-2023	[A] BEE ENN CHARITABLE TRUST TALAB TILLO NEAR PACCA GHARAT JAMMU	
19	ITA 312/CHANDI/2026	2026-27	[A] BRAHM GAYTREE TRUST	
20	ITA 356/CHANDI/2026	2026-2027	[A] CANCER SOCIETY OF KASHMIR HOTEL JAWAHAR, LAL MANDI CHOWK JAWAHAR NAGAR, SRINAGAR	
21	ITA 357/CHANDI/2026	2026-2027	[A] CANCER SOCIETY OF KASHMIR HOTEL JAWAHAR, LAL MANDI CHOWK JAWAHAR NAGAR, SRINAGAR	
22	ITA 496/CHANDI/2026	2022-2023	[A] JASWINDER SINGH, MANDI GOBINDGARH	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 26-MAY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 279/CHANDI/2018	2010-11	[A] M/S COSMOS PHARMACLS	
2	ITA 1393/CHANDI/2018	2011-12	[A] KSM SPINNING MILLS LTD.	
3	ITA 357/CHANDI/2022	2012-13	[A] SH. JHUJAR SINGH	
4	ITA 978/CHANDI/2024	2021-22	[D] HIMACHAL PRADESH GRAMIN BANK	
5	ITA 980/CHANDI/2024	2015-16	[D] HIMACHAL PRADESH GRAMIN BANK	
6	ITA 732/CHANDI/2025	2015-16	[D] AVTAR SINGH	
7	CO 34/CHANDI/2025	2015-16	[A] AVTAR SINGH	
8	ITA 1134/CHANDI/2025	2017-18	[A] H.P. BOARD OF SCHOOL EDUCATION	
9	ITA 1513/CHANDI/2025	2014-15	[A] KANWAR AMITTOZ SINGH	
10	ITA 1514/CHANDI/2025	2015-16	[A] KANWAR AMITTOZ SINGH	
11	ITA 1515/CHANDI/2025	2016-17	[A] KANWAR AMITTOZ SINGH	
12	ITA 1516/CHANDI/2025	2017-18	[A] KANWAR AMITTOZ SINGH	
13	ITA 1517/CHANDI/2025	2018-19	[A] KANWAR AMITTOZ SINGH	
14	ITA 1518/CHANDI/2025	2019-20	[A] KANWAR AMITTOZ SINGH	
15	ITA 1519/CHANDI/2025	2020-21	[A] KANWAR AMITTOZ SINGH	
16	ITA 1528/CHANDI/2025	2014-15	[A] KANWAR AMITTOZ SINGH	
17	ITA 1529/CHANDI/2025	2015-16	[A] KANWAR AMITTOZ SINGH	
18	ITA 1530/CHANDI/2025	2016-17	[A] KANWAR AMITTOZ SINGH	
19	ITA 1536/CHANDI/2025	2015-16	[A] KANWAR AMITTOZ SINGH	
20	ITA 1537/CHANDI/2025	2017-18	[A] KANWAR AMITTOZ SINGH	
21	ITA 1538/CHANDI/2025	2018-19	[A] KANWAR AMITTOZ SINGH	
22	ITA 1539/CHANDI/2025	2019-20	[A] KANWAR AMITTOZ SINGH	
23	ITA 1566/CHANDI/2025	2018-19	[A] KANWAR AMITTOZ SINGH	

CAUSE LIST OF A BENCH FOR 26-MAY-2026 (TUESDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 1567/CHANDI/2025	2019-20	[A] KANWAR AMITTOZ SINGH	
25	ITA 1568/CHANDI/2025	2020-21	[A] KANWAR AMITTOZ SINGH	
26	ITA 1782/CHANDI/2025	2019-20	[D] KAMAL PREET KHURANA	
27	ITA 1783/CHANDI/2025	2015-16	[A] HARBANS KAUR	
28	ITA 24/CHANDI/2026	2025-26	[A] DAYANAND MATH	
29	ITA 69/CHANDI/2026	2027-28	[A] HH THE DALAI LAMAS CENTRAL TIBETAN RELIEF COMMITTEE	
30	ITA 241/CHANDI/2026	2022-2023	[A] CHRISTIAN MEDICAL COLLEGE LUDHIANA SOCIETY, LUDHIANA	
31	ITA 242/CHANDI/2026	2022-2023	[A] CHRISTIAN MEDICAL COLLEGE LUDHIANA SOCIETY, LUDHIANA	
32	ITA 243/CHANDI/2026	2022-2026	[A] INDIAN INSTITUTE OF MANAGEMENT ROHTAK	
33	ITA 333/CHANDI/2026	2022-23	[A] BALAJI EDUCATIONAL TRUST	
34	ITA 334/CHANDI/2026	2026-27	[A] BALAJI EDUCATIONAL TRUST	
35	ITA 448/CHANDI/2026	2022-23 to 2026-27	[A] DAWAT-E-ISLAMI HIND (JAMMU)	
36	ITA 482/CHANDI/2026	2026-27	[A] JITO LUDHAINA CHAPTER FOUNDATION	
37	ITA 554/CHANDI/2026	2026-27	[A] BABA BUDHA JI FOUNDATION TRUST	
38	ITA 555/CHANDI/2026	2026-27	[A] BABA BUDHA JI FOUNDATION TRUST	
39	ITA 589/CHANDI/2026	2026-27	[A] GURU GADDI BABA PRABHU DYAL CHARITABLE TRUST	
40	ITA 590/CHANDI/2026	2026-27	[A] GURU GADDI BABA PRABHU DYAL CHARITABLE TRUST	
41	ITA 625/CHANDI/2026	2026-27	[A] JIVA INSTITUTE OF VEDIC SCIENCE & CULTURE	
42	ITA 626/CHANDI/2026	2026-2027	[A] JIVA INSTITUTE OF VEDIC SCIENCE & CULTURE	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 28-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1370/CHANDI/2019	2015-16	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
2	ITA 1371/CHANDI/2019	2016-17	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
3	ITA 1425/CHANDI/2019	2015-16	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
4	ITA 1426/CHANDI/2019	2016-17	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
5	ITA 848/CHANDI/2024	2017-18	[A] HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
6	ITA 790/CHANDI/2025	2017-18	[A] HARJEET SINGH	
7	ITA 1183/CHANDI/2025	2019-20	[A] HYDRO ENGINEERING COLLEGE SOCIETY	
8	ITA 1184/CHANDI/2025	2019-20	[A] HYDRO ENGINEERING COLLEGE SOCIETY	
9	ITA 1185/CHANDI/2025	2015-16	[A] DALBIR SINGH	
10	ITA 1410/CHANDI/2025	2024-25	[A] ACIC SGTU COMMUNITY INNOVATION CENTRE	
11	ITA 1504/CHANDI/2025	2017-18	[A] HARINDER SINGH	
12	ITA 1509/CHANDI/2025	2017-18	[D] BBF INDUSTRIES LIMITED FORMERLY KNOWN AS BHARAT BOX FACTORY LIMITED	
13	ITA 1790/CHANDI/2025	2022-23	[A] KUNAL CHAUHAN	
14	ITA 1800/CHANDI/2025	2022-23	[A] KUNAL CHAUHAN	
15	ITA 1801/CHANDI/2025	2022-23	[A] KUNAL CHAUHAN	
16	ITA 1805/CHANDI/2025	2025-26	[A] KHAMGAR DRUK DHARMAKARA COLL OF BUDDHIST CULTURAL & WELFARE CHRT TRUST	
17	ITA 1806/CHANDI/2025	2025-26	[A] KHAMPAGAR MONASTIC CHARITABLE TRUST	
18	ITA 337/CHANDI/2026	2026-27	[A] GUR AASRA TRUST	
19	ITA 338/CHANDI/2026	2026-27	[A] GUR AASRA TRUST	
20	ITA 380/CHANDI/2026	2027-28	[A] B N KHALSA EDUCATIONAL TRUST	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 25-MAY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 513/ CHANDI/2026	2023-24	[A] RAADHIYA INDUSTRIES PRIVATE LIMITED (SGM)	
2	ITA 115/ CHANDI/2024	2021-22	[A] SETH INDUSTRIAL CORPORATION (E - FILE)	
3	ITA 252/ CHANDI/2025	2022-23	[A] SETH INDUSTRIAL CORPORATION	
4	ITA 394/ CHANDI/2024	2017-18	[A] PARAG INFRATECH PRIVATE LIMITED (E - FILE)	
5	ITA 1028/ CHANDI/2024	2014	[D] N C JINDAL CHARITABLE TRUST	
6	ITA 1183/ CHANDI/2024	2021-22	[D] THE HARYANA STATE COOPERATIVE LABOUR & CONSTRUCTION FED LTD	
7	ITA 433/ CHANDI/2025	2013-14	[A] MANISH MOHAN JINDAL	
8	ITA 689/ CHANDI/2025	2020-21	[A] VARDHMAN TEXTILES LIMITED	
9	ITA 753/ CHANDI/2025	2017-18	[D] M/S VASUNDHRA ENTERPRISES	
10	ITA 1138/ CHANDI/2025	2017-18	[A] PREM SINGH	
11	ITA 1296/ CHANDI/2025	2022-23	[A] RESERVE BANK STAFF COOPERATIVE U S T/C SOCIETY LIMITED	
12	ITA 1299/ CHANDI/2025	2011-12	[A] PENTA HOMES PRIVATE LIMITED	
13	ITA 1813/ CHANDI/2025	2025-26	[A] THE BERCHAH CHURCH OF GOD	
14	ITA 1814/ CHANDI/2025	2025-26	[A] TUSHITA RETREAT PUBLIC CHARITABLE SOCIETY	
15	ITA 573/ CHANDI/2026	2026-27	[A] DR. PURAN CHAND MEDICAL CHARITBLE TRUST	
16	ITA 587/ CHANDI/2026	2026-27	[A] SHIV MANAV NIRMAN SANSTHAN	
17	ITA 600/ CHANDI/2026	2027-28	[A] TRISHA SHIKSHAN SOCIETY	
18	ITA 606/ CHANDI/2026	2027-28	[A] SHRI SHIV NARAIN SIDHESHWAR MANDIR MADHAV BAGH SANATAN DHARAM SABHA	
19	ITA 610/ CHANDI/2026	2027-28	[A] SHREE JAWALA MUKHI TEMPLE TRUST	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 26-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 457/ CHANDI/2024	2023-24	[A] PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION BENEVOLENT FUND	
2	ITA 477/ CHANDI/2024	2018-19	[A] RKKR FOUNDATION (E - FILE)	
3	ITA 1144/ CHANDI/2024	2017-18	[A] PUNJAB ZOOS DEVELOPMENT SOCIETY	
4	ITA 226/ CHANDI/2025	2017-18	[A] TINKU WINES	
5	ITA 519/ CHANDI/2025	2011-12	[A] SANTOSH SHARMA LEGAL HEIR OF LATE SH. RAM PAL SHARMA	
6	ITA 526/ CHANDI/2025	2011-12	[A] SANTOSH SHARMA LEGAL HEIR OF LATE SH. RAM PAL SHARMA	
7	ITA 587/ CHANDI/2025	2006-07	[A] SUDHIR KUMAR SHARMA (HUF)	
8	ITA 588/ CHANDI/2025	2006-07	[A] SUDHIR KUMAR SHARMA	
9	ITA 589/ CHANDI/2025	2007-08	[A] SUDHIR KUMAR SHARMA	
10	ITA 590/ CHANDI/2025	2007-08	[A] SUDHIR KUMAR SHARMA(HUF)	
11	ITA 591/ CHANDI/2025	2009-10	[A] SUDHIR KUMAR SHARMA (HUF)	
12	ITA 592/ CHANDI/2025	2009-10	[A] SUDHIR KUMAR SHARMA	
13	ITA 811/ CHANDI/2025	2017-18	[A] MUSKAAN POWER INFRASTRUCTURE LIMITED	
14	ITA 919/ CHANDI/2025	2010-11	[A] VIKRANT SANDAL	
15	ITA 1336/ CHANDI/2025	2015-2016	[A] SYNERGY TELECOMMUNICATIONS, MOHALI	
16	ITA 1441/ CHANDI/2025	2017-18	[A] VIVEK MALHOTRA	
17	ITA 1721/ CHANDI/2025	2025-26	[A] PALPUNG MUNISHASAN DHARMCHAKRA SANGH	
18	ITA 1722/ CHANDI/2025	2025-26	[A] MANGALAM CHARITABLE TRUST	
19	ITA 1810/ CHANDI/2025	2025-26	[A] THOSAMLING INSTITUTE	
20	ITA 1811/ CHANDI/2025	2025-26	[A] PEME AWAM CHOEGAR GYURME LING SOCIETY	
21	ITA 1812/ CHANDI/2025	2025-26	[A] SIDDHARTHAS INTENT SOCIETY	
22	ITA 580/ CHANDI/2026	2026-27	[A] PRACHIN MANDIR MATA SHREE BAGLA MUKHI DEVI TRUST	

CAUSE LIST OF B BENCH FOR 26-MAY-2026 (TUESDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****I. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 611/ CHANDI/2026	2027-28	[A] SHRI CHAMUNDA NANDIKESHWAR TEMPLE TRUST	
24	ITA 612/ CHANDI/2026	2027-28	[A] SHRI CHAMUNDA NANDIKESHWAR TEMPLE TRUST	
25	ITA 613/ CHANDI/2026	2027-28	[A] SHREE BABA BALAK NATH TEMPLE TRUST	
26	ITA 614/ CHANDI/2026	2027-28	[A] SHREE BABA BALAK NATH TEMPLE TRUST	
27	ITA 615/ CHANDI/2026	AAKAS4717K	[A] SHRI SANATAN DHARMA MANDIR SABHA	

Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 28-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 312/ CHANDI/2022	2017-18	[A] M/S N.S. INDUSTRIES	
2	ITA 313/ CHANDI/2022	2017-18	[A] M/S SIRMOUR REMEDIES PVT. LTD.	
3	ITA 894/ CHANDI/2025	2018-19	[A] SANJIT SINGH RANDHAWA	
4	ITA 1014/ CHANDI/2025	2012-13	[A] SUKHMINDER SINGH	
5	ITA 1686/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
6	ITA 1687/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
7	ITA 1695/ CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	
8	ITA 1696/ CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	
9	ITA 383/ CHANDI/2026	2027-28	[A] SHRI SANATAN DHARAM KUMAR SABHA	
10	ITA 617/ CHANDI/2026	2022-23	[A] RAKESH KUMAR GUPTA	
11	ITA 629/ CHANDI/2026	2026-27	[A] WINSOME FOUNDATION	
12	ITA 631/ CHANDI/2026	2027-28	[A] THE LEARNING CURVE EDUCATIONAL TRUST, PANCHKULA	
13	ITA 634/ CHANDI/2026	2027-28	[A] THE RATTAN FOUNDATION	
14	ITA 644/ CHANDI/2026	2025-26	[A] OPERATION AGAPE	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND STAY APPLICATIONS****FOR 25-MAY-2026 (MONDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****STAY APPLICATIONS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	38	CHANDI	2026	2017-18	[A] KEWAL KRISHAN	A	

PART HEARD MATTERS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	117	CHANDI	2026	2025-26	[A] SHRI OM PARKASH BANSAL EDUCATION & SOCIAL WELFARE TRUST	B	
2	ITA	156	CHANDI	2026	2025-26	[A] SHRI OM PARKASH BANSAL EDUCATION & SOCIAL WELFARE TRUST	B	


Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 01-JUNE-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1097/CHANDI/2026	2026-27	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY (E/H)	
2	ITA 1101/CHANDI/2026	2026-27	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY (E/H)	
3	ITA 1102/CHANDI/2026	2022-23	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY (E/H)	
4	ITA 1098/CHANDI/2026	2020-21	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY (E/H)	
5	ITA 1103/CHANDI/2026	2022-23	[A] BADDI UNIVERSITY OF EMERGING SCIENCES & TECHNOLOGY (E/H)	
6	ITA 607/CHANDI/2023	2011-12	[A] BEANT SINGH (HUF)	
7	ITA 227/CHANDI/2025	2017-18	[A] LEKH RAJ VERMA	
8	ITA 228/CHANDI/2025	2018-19	[A] LEKH RAJ VERMA	
9	ITA 229/CHANDI/2025	2019-20	[A] LEKH RAJ VERMA	
10	ITA 846/CHANDI/2025	2014-15	[A] LEKH RAJ VERMA	
11	ITA 232/CHANDI/2025	2014-15	[A] SHIMLA HILLS CONSTRUCTION	
12	ITA 233/CHANDI/2025	2015-16	[A] SHIMLA HILLS CONSTRUCTION	
13	ITA 234/CHANDI/2025	2016-17	[A] SHIMLA HILLS CONSTRUCTION	
14	ITA 235/CHANDI/2025	2017-18	[A] SHIMLA HILLS CONSTRUCTION	
15	ITA 236/CHANDI/2025	2018-19	[A] SHIMLA HILLS CONSTRUCTION	
16	ITA 358/CHANDI/2025	2014-15	[A] MADAN MOHAN THAKUR	
17	ITA 359/CHANDI/2025	2017-18	[A] MADAN MOHAN THAKUR	
18	ITA 360/CHANDI/2025	2018-19	[A] MADAN MOHAN THAKUR	
19	ITA 361/CHANDI/2025	2019-20	[A] MADAN MOHAN THAKUR	

CAUSE LIST OF A BENCH FOR 01-JUNE-2026 (MONDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
20	ITA 258/CHANDI/2025	2012-13	[A] AMANDEEP KAUR	
21	ITA 268/CHANDI/2025	2012-2013	[A] BEANT COLLEGE OF ENGG & TECHNOLOGY VILLAGE BARYAR GT ROAD DISTT GURDASPUR	
22	ITA 707/CHANDI/2025	2011-2012	[A] BEANT COLLEGE OF ENGG & TECHNOLOGY	
23	ITA 708/CHANDI/2025	2012-2013	[A] BEANT COLLEGE OF ENGG & TECHNOLOGY VILLAGE BARYAR GURDASPUR	
24	ITA 710/CHANDI/2025	2013-2014	[A] BEANT COLLEGE OF ENGG & TECHNOLOGY VILLAGE BARYAR GURDASPUR	
25	ITA 853/CHANDI/2025	2017-18	[D] HARVINDER SINGH	
26	CO 9/CHANDI/2026	2017-18	[A] HARVINDER SINGH	
27	ITA 1521/CHANDI/2025	2018-19	[A] KARNAIL SINGH	
28	ITA 1523/CHANDI/2025	AY 2022-23	[A] CENTRIENT PHARMACEUTICALS INDIA PRIVATE LIMITED	
29	ITA 1532/CHANDI/2025	2014	[D] HATINDER KUMAR	
30	ITA 1533/CHANDI/2025	2017-18	[D] GURDAS RAM AND COMPANY	
31	ITA 1822/CHANDI/2025	2011-12	[A] EMMBROS AUTOCOMP LIMITED	
32	ITA 1823/CHANDI/2025	2013-14	[A] EMMBROS AUTOCOMP LIMITED	
33	ITA 1824/CHANDI/2025	2016-17	[A] EMMBROS AUTOCOMP LIMITED	
34	ITA 460/CHANDI/2026	2025-26	[A] GURDWARA COMMITTEE PATSHAHI 10	
35	ITA 652/CHANDI/2026	2026-2027	[A] INDIAN PUBLIC CHARITABLE TRUST	
36	ITA 653/CHANDI/2026	2026-27	[A] EXCISE AND TAXATION TECHNICAL SERVICE AGENCY	


Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 02-JUNE-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 345/CHANDI/2017	2008-09	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
2	ITA 578/CHANDI/2022	2017-18	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
3	ITA 579/CHANDI/2022	2018-19	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
4	ITA 1177/CHANDI/2024	2017-2018	[A] AMARPREET SINGH HUF DUA KIDS BAHADUR KE ROAD LUDHIANA	
5	ITA 51/CHANDI/2025	2017-18	[A] CHANDER PRATAAP SINGH TYAGI, C-412, NEW SHIMLA, HIMACHAL PRADESH	
6	ITA 53/CHANDI/2025	2012-2013	[A] AAR AAR CASTINGS P LTD	
7	ITA 655/CHANDI/2025	2013-14	[A] M/S DERA SACHA SAUDA, SIRSA	
8	ITA 656/CHANDI/2025	2014-15	[A] M/S DERA SACHA SAUDA, SIRSA	
9	ITA 657/CHANDI/2025	2015-16	[A] M/S DERA SACHA SAUDA, SIRSA	
10	ITA 664/CHANDI/2025	2012-13	[A] M/S DERA SACHA SAUDA, SIRSA	
11	ITA 720/CHANDI/2025	2011-12	[A] M/S DERA SACHA SAUDA SIRSA	
12	ITA 784/CHANDI/2025	2017-18	[A] M/S DERA SACHA SAUDA SIRSA	
13	ITA 903/CHANDI/2025	2012-2013	[A] BHUPINDER SINGH, LUDHIANA	
14	ITA 1268/CHANDI/2025	2026-27	[A] AL RASHEED CHARITABLE SOCIETY	
15	ITA 1548/CHANDI/2025	2022-23	[D] M/S KRISHNA GOLD	
16	ITA 1555/CHANDI/2025	2017-18	[A] JASPAL	
17	ITA 1556/CHANDI/2025	2018-19	[A] JASPAL	
18	ITA 1825/CHANDI/2025	2016-2017	[A] HIMACHAL PRADESH CRICKET ASSOCIATION, DHARAMSHALA, H.P	
19	ITA 1826/CHANDI/2025	2017-2018	[A] HIMACHAL PRADESH CRICKET ASSOCIATION, DHARAMSHALA, H.P	

CAUSE LIST OF A BENCH FOR 02-JUNE-2026 (TUESDAY)**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
20	ITA 1827/CHANDI/2025	2018-2019	[A] HIMACHAL PRADESH CRICKET ASSOCIATION, DHARAMSHALA	
21	ITA 1861/CHANDI/2025	2014-2015	[A] HIMACHAL PRADESH CRICKET ASSOCIATION DHARAMSHALA H.P	
22	ITA 1862/CHANDI/2025	2013-2014	[A] HIMACHAL PRADESH CRICKET ASSOCIATION, DHARAMSHALA	
23	ITA 658/CHANDI/2026	2026-2027	[A] BIHARI LAL MEMORIAL EDUCATIONAL SOCIETY, GURGAON	
24	ITA 677/CHANDI/2026	2022-2023	[A] BHARAT STEEL INDUSTRY	
25	ITA 683/CHANDI/2026	2026-2027	[A] BHAGAT NAMDEV EDUCATIONAL & CHARITABLE TRUST	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 03-JUNE-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 91/CHANDI/2018	2009-10	[A] HINDUSTAN UNILEVER LTD. (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
2	ITA 92/CHANDI/2018	2010-11	[A] HINDUSTAN UNILEVER LIMITED (ASD LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
3	ITA 1501/CHANDI/2018	2014-15	[A] HINDUSTAN UNILEVER LIMITED(AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
4	ITA 1496/CHANDI/2019	2015-16	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
5	ITA 1143/CHANDI/2025	2015-16	[A] DILAWAR SINGH	
6	ITA 1144/CHANDI/2025	2015-16	[A] DILAWAR SINGH	
7	ITA 1158/CHANDI/2025	2012-13	[A] KULWANT KAUR	
8	ITA 1160/CHANDI/2025	2012-13	[A] JAGDEEP SINGH, KAITHAL	
9	ITA 1167/CHANDI/2025	2020-21	[A] LAKHBIR SINGH RAI	
10	ITA 1168/CHANDI/2025	2022-23	[A] LAKHBIR SINGH RAI	
11	ITA 1169/CHANDI/2025	2022-23	[A] LAKHBIR SINGH RAI	
12	ITA 1233/CHANDI/2025	2016-17	[D] LG PROMOTERS, 39-40 J BLOCK, BRS NAGAR	
13	ITA 1570/CHANDI/2025	20167-17	[A] L.G. PROMOTERS	
14	ITA 1571/CHANDI/2025	2017-18	[A] L.G. PROMOTERS	
15	ITA 1572/CHANDI/2025	2018-19	[A] L.G. PROMOTERS	
16	ITA 1573/CHANDI/2025	2019-20	[A] L.G. PROMOTERS	
17	ITA 1586/CHANDI/2025	2017-18	[A] GOVIND RAM	
18	ITA 1829/CHANDI/2025	2020-21	[D] CHINTPURNI TEMPLE TRUST	
19	ITA 1831/CHANDI/2025	2013-14	[A] JOGA SINGH	

CAUSE LIST OF A BENCH FOR 03-JUNE-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
20	ITA 1832/CHANDI/2025	2022-23	[A] BHUPESH KUMAR	
21	ITA 406/CHANDI/2026	2026-27	[A] CHANDIGARH EDUCATIONAL SOCIETY	
22	ITA 407/CHANDI/2026	2026-27	[A] CHANDIGARH EDUCATIONAL TRUST	
23	ITA 685/CHANDI/2026	2026-27	[A] DHAKPO SHEDRUP LING MONASTIC CULTURAL SOCIETY	
24	ITA 695/CHANDI/2026	2025-26	[A] BHAWANI SHANKER ANANGPURIA CHARITABLE TRUST	
25	ITA 696/CHANDI/2026	2025-26	[A] BHAWANI SHANKER ANANGPURIA CHARITABLE TRUST	
26	ITA 700/CHANDI/2026	2022-23	[A] JUGRAJ SINGH GILL CHARITABLE TRUST	
27	ITA 701/CHANDI/2026	2022-23	[A] JUGRAJ SINGH GILL CHARITABLE TRUST	

[Signature]
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 04-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	WTA 2/CHANDI/2019	2007-08	[A] GURJIT SINGH	
2	WTA 3/CHANDI/2019	2008-09	[A] GURJIT SINGH	
3	WTA 4/CHANDI/2019	2009-10	[A] GURJIT SINGH	
4	ITA 218/CHANDI/2024	2021-22	[A] SH. HARDEEP SINGH	
5	ITA 371/CHANDI/2024	2021-22	[D] HARDEEP SINGH (E-FILE)	
6	ITA 545/CHANDI/2024	2018-19	[D] GANPATI TOWNSHIPS LIMITED	
7	ITA 885/CHANDI/2025	2017-2018	[A] HIMANSHU SINGLA LEGAL HEIR OF USHA DEVI , YAMUNA NAGAR	
8	ITA 888/CHANDI/2025	2015-2016	[A] HATWAR GRAM SERVICE CO OP SOCIETY, BILASPUR	
9	ITA 1225/CHANDI/2025	2018-19	[A] ARUN KAPOOR	
10	ITA 1226/CHANDI/2025	2019-20	[A] ARUN KAPOOR	
11	ITA 1227/CHANDI/2025	2017-18	[A] DINESH GARG	
12	ITA 1228/CHANDI/2025	2021-22	[A] ASHOK KUMAR	
13	ITA 1319/CHANDI/2025	2016-17	[A] AKANKSHA SHARMA	
14	ITA 1320/CHANDI/2025	2017-18	[A] AKANKSHA SHARMA	
15	ITA 1833/CHANDI/2025	2012-13	[A] AMARJIT SINGH	
16	ITA 1837/CHANDI/2025	2013-14	[A] HOUSING BOARD HARYANA	
17	ITA 1838/CHANDI/2025	2016-17	[A] HOUSING BOARD HARYANA	
18	ITA 1839/CHANDI/2025	2017-18	[A] HOUSING BOARD HARYANA	
19	ITA 1840/CHANDI/2025	2018-19	[A] HOUSING BOARD HARYANA	
20	ITA 1841/CHANDI/2025	2020-21	[A] HOUSING BOARD HARYANA	
21	ITA 1842/CHANDI/2025	2021-22	[A] HOUSING BOARD HARYANA	
22	ITA 1843/CHANDI/2025	2022-23	[A] HOUSING BOARD HARYANA	
23	ITA 942/CHANDI/2026	2018-19	[A] ARIHANT ROLLER FLOUR MILLS	


Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 01-JUNE-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1176/ CHANDI/2025	2018-19	[A] SARVODAYA SPECIALTIES LIMITED	
2	ITA 1867/ CHANDI/2025	2011-12	[A] CHRISTOPHER LORNIE	
3	ITA 734/ CHANDI/2025	2015-16	[A] KRISHNA CHAUHAN	
4	ITA 916/ CHANDI/2025	2011-2012	[A] VINOD KUMAR	

Shirke
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 02-JUNE-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1280/ CHANDI/2025	2011-12	[A] NARINDER KUMAR	
2	ITA 1694/ CHANDI/2025	2021-22	[A] HARI CHAND SAINI	
3	ITA 1744/ CHANDI/2025	2013-14	[A] TARA CHAND	
4	ITA 1745/ CHANDI/2025	2020-21	[D] RAMESH KUMAR	

Shirke
Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 03-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1636/ CHANDI/2025	2011-12	[A] SAINT GURMEET RAM RAHIM SINGH INSAN	
2	ITA 167/ CHANDI/2020	2010-11	[A] SHRI BALBIR SINGH	
3	ITA 1853/ CHANDI/2025	2014-15	[A] NIRMAL KUMAR	
4	ITA 829/ CHANDI/2025	2017-18	[A] RAJNI MAHAJAN	


Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 04-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

1. WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1606/ CHANDI/2025	2011-12	[A] DHARAM SHANKAR YADAV	
2	ITA 1688/ CHANDI/2025	2018-19	[A] RAJNISH KUMAR JATWANI	
3	ITA 1693/ CHANDI/2025	2017-18	[A] ASHWANI KUMAR SAINI	
4	ITA 1742/ CHANDI/2025	2017-18	[A] SUMIT WADHWA	
5	ITA 1759/ CHANDI/2025	2012-13	[A] NETAR SINGH	
6	ITA 1776/ CHANDI/2025	2019-20	[A] RAVINDER KUMAR GOYAL	
7	ITA 472/ CHANDI/2025	2019-20	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICES SOCIETY LIMITED, PALAMPUR	
8	ITA 473/ CHANDI/2025	2015-16	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICE SOCIETY LIMITED	
9	ITA 474/ CHANDI/2025	2016-17	[A] THE PANDTEHAR CO-OPERATIVE AGRICULTURAL SERVICE SOCIETY LIMITED, PALAMPUR	


Assistant Registrar
22-May-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 01-JUNE-2026 (MONDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****CLARIFICATION MATTERS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	132	CHANDI	2025	2014-15	[A] HARI OM KHANNA	B	


Assistant Registrar
22-May-2026